

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 4405
TO BE ANSWERED ON 08.01.2019**

DE-ADDICTION CENTRES

4405. DR. P.K. BIJU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of de-addiction centres opened in the country during each of the last three years, State/UT-wise;
- (b) whether the Government proposes to open new de-addiction centres in the country including Kerala in the current year;
- (c) if so, the names of the locations identified in this regard, State/UT-wise; and
- (d) the total amount allocated for this purpose during each of the last three years and the current year?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (c) : Ministry of Social Justice & Empowerment provides financial assistance under the "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse" to Non-Governmental organizations, Panchayati Raj Institutions, Urban Local Bodies etc. for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs) on the basis of recommendation of the State Governments/UTs. The State/UT-wise number of new de-addiction centres assisted during the last three years and the current year is as below.

During year 2015-16		
Sr. No	State/UT	No. of new IRCAs
1	Andhra Pradesh	2
2	Haryana	1
3	Maharashtra	3
4	Punjab	24
5	Rajasthan	1
6	Tamil Nadu	2
7	Delhi	1
8	Puducherry	1
9	Telangana	2
10	Assam	1
11	Nagaland	1
	Total	39

During year 2016-17		
Sr. No	State/UT	No. of new IRCAs
1	Karnataka	1
2	Haryana	1
3	Maharashtra	4
4	Madhya Pradesh	4
5	Orissa	2
6	Delhi	2
7	Uttar Pradesh	2
8	Assam	2
9	Mizoram	1
10	Manipur	1
11	Punjab	1
	Total	21

(d): A statement indicating State/UT-wise amount released under the scheme during the last three years and the current year is given in the **Annexure-I**.

**Name of the Scheme: CENTRAL SECTOR SCHEME OF ASSISTANCE FOR
PREVENTION OF ALCOHOLISM AND SUBSTANCE (DRUGS) ABUSE**
State-wise release of funds during the last three years from 2015-16 to 2017-18 and 2018-19
as on 31.12.2018

(in Lakhs)

Sr. No.	Name of the State/ UT	Amount Released during the year 2015-16	Amount Released during the year 2016-17	Amount Released during the year 2017-18	Amount Released during the year 2018-19 (up to 31.12.2018)
1	Andhra Pradesh	68.13	152.89	128.11	177.59
2	Bihar	77.16	140.80	140.11	129.14
3	Chhatisgarh	16.67	13.64	7.90	0
4	Goa	0.00	0	0	0
5	Gujarat	26.13	113.21	50.90	104.66
6	Haryana	85.31	85.31	62.83	75.75
7	Himachal Pradesh	24.96	32.75	15.03	24.30
8	Jammu & Kashmir	4.97	20.04	0	20.04
9	Jharkhand	0.00	3.90	0	0
10	Karnataka	265.87	393.76	115.33	0
11	Kerala	162.84	377.71	367.16	243.01
12	Madhya Pradesh	146.12	143.19	159.26	193.80
13	Maharashtra	707.78	625.67	1010.18	991.95
14	Orissa	386.18	569.25	622.91	508.87
15	Punjab	169.89	76.12	75.91	59.38
16	Rajasthan	176.38	127.49	254.12	141.36
17	Tamil Nadu	234.64	411.95	351.77	449.77
18	Telangana	29.80	101.44	71.29	121.03
19	Uttar Pradesh	130.05	296.45	371.77	263.93
20	Uttarakhand	21.08	30.53	29.94	44.18
21	West Bengal	87.23	146.45	92.33	62.09
22	A&N islands	0.00	0	0	0
23	Chandigarh	0.00	0	0	0
24	D&N Haveli	0.00	0	0	0
25	Delhi	206.78	190.97	112.15	97.04
26	Daman & Diu	0.00	0	0	0
27	Lakshadweep	0.00	0	0	0
28	Puducherry	1.35	2.02	16.45	58.90
	Total (ROC)	3029.32	4055.54	4055.45	3766.79
1	Arunachal Pr.	0.00	0	0	0
2	Assam	98.79	145.26	197.61	251.72
3	Manipur	313.71	276.04	437.62	422.39
4	Meghalaya	6.87	0	5.17	14.13
5	Mizoram	116.54	139.07	123.64	111.07
6	Nagaland	40.46	46.39	77.61	117.73
7	Tripura	0.00	0	0	0
8	Sikkim	9.31	7.77	0	20.29
9.	Others	-	-	-	107.98
	Total (NE)	585.68	614.53	841.65	1045.31
	Total (ROC+NE)	3615.00	4670.07	4897.11	4809.01